

**PRIME MINISTER'S LETTER TO MINISTERS  
TO AVOID EXTRAVAGANT EXPENDITURES**

1028. SHRIMATI VIDYAWATI  
CHATURVEDI :

SHRI D. THENGARI :

Will the Minister of HOME AFFAIRS be pleased to :

(a) whether it is a fact that the Prime

Minister has written letters to Union and State Ministers to avoid extravagant and luxurious spending in weddings and other functions ; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE  
MINISTRY OF HOME AFFAIRS/

गृह मंत्रालय में उपमंत्री (SHRI  
F. H. MOHSIN) : (a) and (b) The  
information is contained in the answer  
furnished to the House on 5th August, |  
1971 in reply to unstarred question No.  
768.

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**IMMORAL TRAFFIC IN WOMEN IN DELHI**

1029 SHRIMATI VIDYAWATI  
CHATURVEDI :

Will the Minister of <T§ \*£!

HOME AFFAIRS/n^ %om be pleased to  
state :

(a) whether it is a fact that immoral  
traffic in women has recently been in  
creasing in posh hotels, clubs, and in  
fashionable localities of Delhi;

(b) if so, the number of women who  
have been arrested during the last one  
year in Delhi in this connection; and

(c) what action Government propose  
to take to put a stop to such immoral  
traffic in women in Delhi ?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AF-

FAIRS/गृह मंत्रालय में राज्य मंत्री  
(SHRI K. C. PANT) : (a) to (c) Ac-  
cording to the Delhi Administration,  
cases of immoral traffic in women in  
Delhi have increased. Forty eight women  
were arrested in this connection from 1-  
8-1970 to 31-7-1971.

The following steps have been taken to  
prevent immoral traffic :—

(i) Suppression of Immoral Traffic  
in Women and Girls Act, 1956, is in  
force in Delhi.

(ii) All Sub-Divisional Police Offi-  
cers have been notified as special  
police officers and have been em-  
powered to conduct raids under the  
Act.

(iii) Contact is maintained with the  
respectable persons and social workers  
of the affected areas to enlist their co-  
operation in conducting raids and  
launching prosecutions.

(iv) A small cell known HS "Anti  
Vice Squad" has been created in the  
Crime Branch of Delhi Police, under  
the supervision of a Deputy Superin-  
tendent of Police, to deal with these  
cases.

भारत और मारीशस के बीच रेडियो और  
टेलीविजन विनिमय कार्यक्रम

1030. श्री दिलकिशोर प्रसाद सिंह :  
क्या सूचना और प्रसारण मंत्री यह बताने  
की कृपा करेंगे कि :

(क) क्या मारीशस और भारत के  
बीच रेडियो और टेलीविजन के क्षेत्र में कोई  
विनिमय कार्यक्रम बनाया गया है ; और

(ख) यदि हाँ, तो इस सम्बन्ध में क्या  
कदम उठाये गये हैं ?

f [RADIO AND TELEVISION EXCHANGE PROGRAMME  
BETWEEN INDIA AND MAURITIUS

1030. SHRI D. P. SINGH : Will the  
Minister of INFORMATION AND  
BROADCASTING/सूचना और प्रसारण  
मंत्री be pleased to state :

(a) whether any exchange programme  
between Mauritius and India in the field of  
Radio and Television has been chalked  
out; and

(b) if so, what steps have been taken in  
this regard?

सूचना और प्रसारण मंत्रालय में राज्य  
मंत्री (श्रीमती नन्दिनी शतपथी) : (क)  
तथा (ख) मारीशस ब्रिटिश इण्डिया वार्पो-  
रेशन को समय समय पर निम्नलिखित  
कार्यक्रम भेजने की व्यवस्था की गई है :—

1. संगीत कार्यक्रम

t[ ] English translation.